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49.	Azamgarh	Uttar Pradesh
50.	Etah	Uttar Pradesh
51.	Barabanki	Uttar Pradesh
52.	Etawah	Uttar Pradesh
53.	Deoral	Uttar Pradesh
54.	Ghazipur	Uttar Pradesh
55.	Ballia	Uttar Pradesh
56.	Jaunpur	Uttar Pradesh
57.	Sitapur	Uttar Pradesh
58.	Jalaun	Uttar Pradesh
59.	Unnao	Uttar Pradesh
60.	Faizabad	Uttar Pradesh
61.	Dehat Kanpur	Uttar Pradesh
62.	Mainpuri	Uttar Pradesh
63.	Gonda	Uttar Pradesh
64.	Farukhabad	Uttar Pradesh
65.	Sultanpur	Uttar Pradesh
66.	Mirzapur	Uttar Pradesh
67.	Mau	Uttar Pradesh
68.	Purulia	West Bengal
69.	Birbhum	West Bengal
70.	Midnapore	West Bengal

Revising WPI

2934. SHRI O.T. LEPCHA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government intend to revise the WPI (Wholesale Price Index);
- (b) if so, the details thereof;
- (c) what is the list of items contained in WPI for deciding the wholesale price;
- (d) whether it is a fact that many of the items in WPI are no more relevant for WPI and are in the last for quite some time;

- (e) if so, the details thereof; and
- (f) the date of last revision of WPI with details?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) and (b) Yes, Sir. The Government has initiated the process for revising the base year of WPI from 1993-94 to 2004-05 together with an enlargement of the commodity basket to better reflect the structural changes in the economy.

(c) to (e) The selection of commodity basket for the new series of WPI is under finalization with inclusion/substitution of new/emerging items based on their relative importance in economy/group-wise transactions in the base year and the availability of regular price data.

(f) WPI was last revised with effect from April, 2000 shifting base year from 1981-82 to 1993-94. Number of items and price quotations (at the level of major groups) in the previous (1981-82) and the existing (1993-94) series together with their weights is indicated below:—

Major Group	Weight		No. of items		No. of Quotations	
	1993-94	1981-82	1993-94	1981-82	1993-94	1981-82
All Commodities	100.00	100.00	435	447	1918	2371
Primary Articles	22.02	32.30	98	93	455	519
Fuel, Power, light and Lubricants	14.23	10.66	19	20	72	73
Manufactured products	63.75	57.04	318	334	1391	1779

Requests for denotifying approved SEZs

2935. SHRI M.V. MYSURA REDDY:
SHRI PENUMALLI MADHU:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of SEZs notified and given in principle approval in the country till October, 2009, State-wise;
- (b) whether it is a fact that many companies are not evincing interest to pursue their projects and submitted applications for denotifying the approved SEZs and also converting IT SEZs into other SEZs;
- (c) if so, the State-wise details of the applications received so far for denotifying and conversion;
- (d) the details of land acquired so after notification, for SEZs in the country, with a particular reference to Andhra Pradesh; and
- (e) the details of SEZs which have acquired land but failed to develop or take up works in the SEZ, SEZ-wise and State-wise?